## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No. 91/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M.

Name	of the Company	Haier Appliance India Pvt.Ltd Vs- ATC Logistics Pvt.Ltd.		
	,			
U	nder Section	9 IBC		
				40
SI.	Name & Design	nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (	IN CAPITAL LETTERS)		date
	ABHIJIT C	HAKRABONTY	APPLICANT	Aller, v.
2.	PRIYAMVAI	HAKRABONITY Advocate )A SINGH	-Do -	8.02.18
	* **** C ***	Advocate		Priyamvada Sin
				Priyamvada Sing

- 1. MR. JOY SAHA, SENIOR ADVOCATE
- O. MH. SHAMIT SANYAL, ADVOCATE
- B. MK. ANIRBAN DAS, ADVOCATE

Anikban Das Advocate

## ORDER

08.02.18.

- Ld. Counsel for the operational creditor and the corporate debtor is present.
- Ld. Counsel for the operational creditor sought leave of the Court for filing rejoinder. Prayer is allowed. Rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List it on 13/03/2018 for admission.

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(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)